

Assistants and the rest purely temporary Assistants.

(c) About 280 out of the 1,300 temporary Assistants mentioned in the reply to parts (a) and (b) of the Question will very shortly get confirmed in Grade IV of the Central Secretariat Service against permanent maintenance vacancies available in the departmental quota of this Grade. The remaining persons will also be eligible for confirmation in Grade IV in their turn as and when further permanent vacancies in the departmental quota of the Grade become available.

केन्द्रीय सचिवालय में बचत करने के लिये सर्वेक्षण

४७४ { श्री रघुनाथ सिंह
पंडित डा० ना० तिवारी .

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि उनके बचत विभाग ने कुछ बचत करने के उद्देश्य से गृह-कार्य, प्रतिरक्षा और वैदेशिक-कार्य मंत्रालयों का सर्वेक्षण किया है, और

(ख) यदि हां, तो उसने क्या सिफारिशों की हैं ?

वित्त मंत्री (श्री मोरारजी वेसाई) :

(क) वैदेशिक-कार्य मंत्रालय और प्रतिरक्षा मंत्रालय के सम्बन्ध में कुछ काम हुआ है, लेकिन गृह-कार्य मंत्रालय, वैदेशिक-कार्य मंत्रालय और प्रतिरक्षा मंत्रालय में से किसी मंत्रालय का सर्वेक्षण अभी तक नहीं किया गया है ।

(ख) यह सबाल पैदा नहीं होता ।

गैर-कानूनी आग्नेयास्त्रों का निर्माण

४७५. श्री रघुनाथ सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि भारत में गैर-कानूनी आग्नेयास्त्रों का निर्माण करने

वाले कितने कारखानों का यह तीन मास के अन्दर पता चला है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बाबू) : गैर-कानूनी फायर-आर्म्स बनाने वाले किसी कारखाने का कोई मामला सरकार के सामने नहीं आया है । चार मामलों में कुछ लोगों के पास से फायर-आर्म्स के भाग और कुछ ऐसा सामान बरामद हुआ है जो फायर-आर्म्स बनाने के काम में लाया जा सकता था ।

Pakistani Nationals in U.P.

476. **Shri Vajpayee:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Pakistani nationals detected in Uttar Pradesh during 1958-59 who have been living by falsely declaring themselves as Indian citizens; and

(b) the action taken against them?

The Minister of Home Affairs (Shri G. B. Pant): (a) 154 such persons were arrested in U.P. during the calendar year 1958. Later information is not yet available.

(b) Prosecution is launched against such persons for unlawful entry or unauthorised residence under the Indian Passport Act or the Foreigners Act, as the case may be. Deportation is resorted to when they do not leave even after conviction.

Christian Missionaries

477. { **Shri Narayanankutty Menon:**
Shri Punnoose:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government keep any check on the funds sent to the Christian Missionaries in India by foreign countries; and

(b) if so, the nature of the check exercised?

The Minister of Home Affairs (Shri G. B. Pant): (a) No.

(b) Does not arise

Special Supreme Court Bench for Industrial Disputes

478 { **Shri Ram Krishan Gupta:**
Shri Shivananjappa:
Pandit Munishwar Dutt
Upadhyay:
Shri M. L. Dwivedi:

Will the Minister of Home Affairs be pleased to state at what stage stands the proposal to set up a special bench in the Supreme Court to deal exclusively with Industrial disputes to expedite their disposal?

The Minister of State in the Ministry of Home Affairs (Shri Datar): No proposal to constitute such a special bench of the Supreme Court is under consideration

Soviet Assistance for Barauni Oil Refinery

479. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:
Shri Keshava:
Pandit D. N. Tiwary:
Shri Jaipal Singh:
Shrimati Mafda Ahmed:
Pandit Munishwar Dutt
Upadhyay:
Shri M. L. Dwivedi:
Shri Bhanja Deo:
Shri S. M. Banerjee:
Shri M. B. Thakore:
Shrimati Ila Palchoudhuri:
Shri Morarka:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No 2023 on 24th April, 1959 and state:

(a) whether the negotiations with USSR regarding assistance for the setting up of Barauni refinery have been finalized;

(b) if so, the details thereof;

(c) the nature of the steps taken so far in setting up oil refinery at Barauni; and

(d) the total cost involved in setting up the refinery and the foreign exchange content of it?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir

(b) Does not arise

(c) The possible sites in and around Barauni have been inspected and a tentative decision taken on the site to be selected. Steps to recruit personnel have been taken

(d) The total cost can be assessed only after conclusion of an agreement with USSR Government

Panna Diamond Mines

480. **Shri Ram Krishan Gupta:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No 2025 on the 24th April, 1959 and state the nature of decision taken for setting up an autonomous statutory corporation or company for the Panna Diamond Mines?

The Minister of Mines and Oil (Shri K. D. Malaviya): Government as yet have taken no decision on the subject and the matter is still under examination

Institutions run by Catholic Churches in India

481. { **Shri A K Gopalan:**
Shri Kunhan:

Will the Minister of Home Affairs be pleased to state.

(a) the total amount of money received from foreign countries by institutions run by the Catholic Churches in India during the first six months of 1959,

(b) the institutions which received this help and the amount given to each, and